

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated: 30th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.

.... Review Petitioner(s)

Versus

Power Company of Karnataka & Ors.

.... Respondent(s)

Counsel for the Review Petitioner(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. D. L. Chidananda
Ms. Rhea Verma for R-2

ORDER

List the matter for hearing on **25th & 26th October, 2018**, as agreed by the learned senior counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member